

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

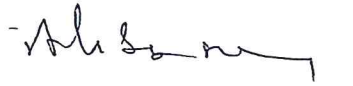

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/31/2016  
NAME OF THE PETITIONER(S) : M. VANCHINATHAN  
NAME OF THE RESPONDENT(S) : SUN BRUSHWARE PVT LTD & ORS  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	A. Ch. Sathyanarayana (For Petitioner & Respondent)	For Petitioner	
2.	S. Muthu Venkatesan	Respondent	

**ORDER**

Counsels for both the parties are present. Counsel for the Respondent submitted that time be granted for filing reply on behalf of R4. The time is enlarged with the condition that the proposed date of AGM may be postponed till the matter is heard and order is passed. Put up on **02.01.2018 at 10.30 A.M.**

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MEMBER (JUDICIAL)

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